

(b) if so the reasons therefor

(c) the steps taken by the Government to contain the rise in these cases and the medical facilities provided to the patients at the indoor steps

(d) whether there is any proposal to make the CGHS dispensaries in Delhi self-sufficient in providing X-Rays, ECGs, Blood and Urine tests of all sorts, dental clinic etc. with a view to reduce congestion in the hospitals

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) and (b) . There is no reliable data to suggest that the cases of hypertension heart-ailment, diabetic etc. are on the increase in Delhi

(c) A Project for control of Cardio Vaspular Diseases and Diabetics Control Programme has been launched during the current financial year. Primary treatment facilities for hypertension patients are available in almost all hospitals in Delhi.

(d) and (e) . 32 Laboratories, 4 X-Ray machines and 45 E.C.G. machines are functioning in different Central Government Health Scheme dispensaries/Polyclinics and the Parliament House Annexe in Delhi

(f) Does not arise

Buffer Stock of Sugar

129 SHRI SYED SHAHABUDDIN : Will the Minister of FOOD be pleased to refer to the reply given to Starred Question No. 128 dated 5.12.95 and state :

(a) whether a decision has been taken to create a buffer stock of sugar;

(b) if so, the proposed size of the buffer stock

(c) estimated stock of sugar in the country at the end of the last sugar year; and

(d) the quantity of sugar produced, imported and exported since the end of the last sugar year ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b) . The Government has decided to hold for one year with effect from 10.1.96, a buffer stock of 5.0 lakh tonnes of freesale sugar out of the production of 1995-96 crushing season.

(c) The estimated stock of sugar in the country at the end of the 1st sugar year was 55.57 lakh tonnes

(d)

From 1.10.95 to 31.1.96	Quantity in lakh tonnes
Sugar produced	64.13
Sugar imported	0.42 (P)
Sugar exported	2.43 (P)

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Sugar produced	64.13
Sugar imported	0.42 (P)
Sugar exported	2.43 (P)

(P) : Provisional

Use of Generators

130. DR. K.D. JESWANI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some Government Undertakings are using generators for their day to day work and generating pollution to the other adjacent buildings in Delhi;

(b) if so, the details thereof; and

(c) the action taken by the Government against such undertakings ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . Yes, Sir. Some of the Government Undertakings in Delhi have installed Diesel Generators as stand by to be used during power breakdowns for maintaining essential services.

(c) To control pollution from Diesel Generators standards for stack height and noise for different capacities of Diesel Generators have been notified under the Environment (Protection) Act, 1986. These standards are implemented by the Delhi Pollution Control Committee in respect of Diesel Generators installed in Delhi.

Health for All

131. DR. K.D. JESWANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Gujarat has submitted any proposals to the Union Government for introducing "Health for all" scheme in the State under the World Bank Aided Programmes; and

(b) if so, the salient features thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No comprehensive proposal has been received from Gujarat State after a preparatory meeting was held in March, 1995

(b) Does not arise

Ownership Rights on Forest Land

132. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any decision has been taken to grant ownership right to the tribals and non-tribals who are reportedly living on forest land in Kerala particularly in the Mayanad District or to evacuate and to rehabilitate them;

(b) if so, the details thereof; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) Formal approval for diversion of 28,588,159 ha. of